

83/1

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration No. 850 (T) of 1986

Union of India (G.M.N.Rly.) & others ... A-ppllicants.

Versus

Inamul Haq & others Respondents.

Hon'ble S. Zaheer Hasan, V.C.

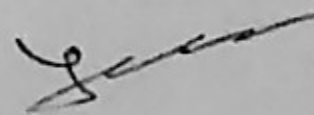
Hon'ble Ajay Johri, A.M.

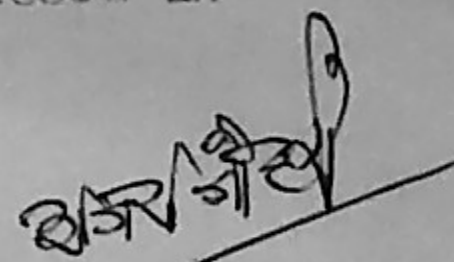
No one is present on behalf of the appellant.
Sri Prabhu Kant is present on behalf of respondent
no.1.

The Appeal No.68 of 1985 is dismissed in
default.

Dt/- March 10, 1987

PG.


V.C.


A.M.